

**COURT- II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.39 of 2010.**

**Dated: 25<sup>th</sup> May, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

<b>Jayaprakash Power Ventures Ltd.</b>	<b>.....</b>	<b>Appellant (s)</b>
	<b>Versus</b>	
<b>Himachal Pradesh Electricity</b>	<b>.....</b>	<b>Respondent (s)</b>

Counsel for the Appellant (s) :Mr. S.B. Upadhyay  
Mr. Jayesh Gaurav  
Mr. Param Kr. Mishra  
Mr. Pawan Upadhyay

Counsel for the Respondent (s) : Mr. R.K. Mehta  
Mr. Antaryami Upadhyay  
For R-2

**ORDER**

Heard learned counsel for the State Commission. Learned Counsel for both the parties are directed to file their written submissions on or before 6.07.2011.

Post the matter for hearing rebuttal submissions of the appellant on **12.07.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK/rkt**